

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 07 OF 2019 &
IA NOS. 25, 26 & 27 OF 2019**

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

M/s Uflex Limited ... **Appellant(s)**
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2 & 3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.10.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkg